(16)

## **Declaration of Assets and Liabilities**

Year 2022-23

I, KUSUM KUMAR SINHA, son of Shri Kedar Prasad Sinha, aged 52 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) KUMARI UNITA SINHA (WIFE)	Dependant-1 Name AMAN PATEL (SON)	Dependant-2 Name SAUMYA SINHA (DOUGHTER)	Dependant-3 Etc. Name SUMAN PATEL (SON)
(i)	Cash	Rs.25,000/-	Rs.52,000/-	Rs.55,000/	Rs.15,000/-	Rs.10,000/
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account- Rs.1,22,114/- Bank of India Saving Account- Rs.55,000/-	Bank of India Saving Account- Rs.22,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund in Birla Sun Life- Rs.50,000/-	Bajaj Allianze Rs.25,000/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Contribution- Rs.2,935/- HLY	LIC Contribution- Rs.8,007/- HLY Rs.1,531/- QLY	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER- 01	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 14 gm	Gold- 170 gm Silver-400 gm	NIL	Gold- 15 gm Silver-100 gm	NIL
(vii).	Other assets, such as values of claims / interests	NIL	NIL	NIL.	NIL	NIL
	(i) (ii) (iv)	(i) Cash  (ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit  (iii) Bonds, Debentures and Shares in companies  (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc  (v) Motor Vehicles (details of make, etc.)  (vi) Jewellery (give details of weight and value)  (vii) Other assets, such as values of claims	(i) Cash  (ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit  (iii) Bonds, Debentures and Shares in companies  (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc  (v) Motor Vehicles (details of make, etc.)  (vi) Jewellery (give details of weight and value)  (vii) Other assets, such as values of claims	Self Spouse Name(S) KUMARI UNITA SINHA (WIFE)  (i) Cash Rs.25,000/- Rs.52,000/-  (ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit  (iii) Bonds, Debentures and Shares in companies  (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc  (v) Motor Vehicles (details of make, etc.)  (vi) Jewellery (give details of weight and value)  (vii) Other assets, such as values of claims  SBI Saving Account-Rs.1,22,114/-Bank of India Saving Account-Rs.22,000/-  Rs.25,000/-  Rs.25,000/-  Rs.25,000/-  Bank of India Saving Account-Rs.22,000/-  Bank of India Saving Account-Rs.22,000/-  Rs.22,314/-Bank of India Saving Account-Rs.22,000/-  Rs.25,000/-  LIC Contribution-Rs.8,007/- HLY Rs.1,531/- QLY  TWO WHEELER- 01  Gold- 14 gm Gold- 170 gm Silver-400 gm	S.Sr., No.    Description   Self   Spouse Name(S) KUMARI UNITA SINHA (WIFE)	S.F., No.  Description  Self  Spouse Name(S) NAME NAME NAME NAME NAME NAME NAME NAME

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

KABASE KASEL STUPE.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets** В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	ave to be indicated]  Description	Self Spouse Name(S		Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	NIL	Jujharpur, Gaurichak, Patna Area-20 Kattha Rs.65.62,500/-	NIL	NIL.	NIL

No.	Description	-	Name(S)	1. Name	Name	Ltd. Hame
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Jujharpur, Gaurichak, Patna Area-20 Kattha Rs.65,62,500/-	NIL	NIL.	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market	NIL	NIL	NIL	NIL	
(iii)	value  Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIŁ	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	HOUSE Akshay Nagar, Jakariapur, Patna-26 Area-2275 Sq Feet	NIL	NIL	NIL	NIL
(v)	value Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial institutions (2) and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 27.01.2023		
(a)	(i) Loans from Banks	LIC Housing Loan	Rs.11,22,744/-		
(a)	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL			
	(b) dues to departments dealing with supply of	NIL	NIL		

<i>s</i>	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	- NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	NIL	NIL
	the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DDYPS7439P	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NU

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA- 1255								
Gender	ender :-		M (M/F)				-,			
Date of Birth :-		0	2	0	1	1	9	7	1	(DD/MM/YYYY)
Class/Group	:-	E	B (A/B/C)							
Cadre	;-	Bihar Legislative Assembly Secretariat service								
		( Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)								
Home District	<b>:</b> -	Shaikhpura								

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of  $1/4^{\rm th}$  of the total landed property of my mother.

Signature Kysym Kyng Sinte.

Name of Employee: KUSUM KUMAR SINHA

Place: Patna

Designation: Assistant

Date: 08/05/5053

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.